

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-119/2001/749/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Sharmila Bhuyan,  
District and Sessions Judge,  
Lakhimpur, North Lakhimpur.

Dated Guwahati the 24<sup>th</sup> January, 2023

Sub: **Station leave permission.**

Ref:- Your letter No. DJL/632 Date 19.01.2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from the afternoon of 26.01.2023 till 31.01.2023**, has been granted. The Addl. District and Sessions Judge, FTC, Lakhimpur, North Lakhimpur and in his absence the senior most Judicial officer available at the station will remain in charge of your Court and office in your absence

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-119/2001/750/A, dated** , 24-01-2023

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**